

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION :
PETITION NUMBER : TCP/126/2016
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. T.K. Bhaskar

Counsel for Petitioner



ORDER

Counsel for petitioner present. He is directed to send private notice to the respondents for appearance and for making submissions on the next date of hearing and file proof of the delivery of notice by way of an affidavit. Put up on 10.01.2018.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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